

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00513/2019**

**Wednesday, this the 12<sup>th</sup> day of July, 2019**

**CORAM:**

**Hon'ble Mr. Ashish Kalia, Judicial Member**

1. T.N. Dinamani, aged 69 years, S/o. Velayudhan, (Retd. Sr. Gate Keeper/Office of the Sr. Section Engineer/ Permanent Way/Southern Railway/Alleppey), Residing at : Planthadam, Irumbayam PO, (via) Thalayolaparambu, Kottayam District, Pin -686 605, (Mobile No. 9744268988).
2. M.C. Thankappan, aged 72 years, S/o. Chothi, (Retd. Sr. Gangman/Office of the Sr. Section Engineer/Permanent Way/ Southern Railway/Kottayam), Residing at : Moozhiyil House, Velloor, Mevelloor PO, Kottayam District, Pin – 686 609. .... **Applicants**

**(By Advocate : Mr. T.C. Govindaswamy)**

**V e r s u s**

1. Union of India, represented by the General Manager, Southern Railway, Headquarters Office, Park Town PO, Chennai – 600 003.
2. The Sr. Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum – 695 014.
3. The Sr. Divisional Finance Manager, Southern Railway, Trivandrum Division, Trivandrum – 695 014. .... **Respondents**

**(By Advocate : Mr. Sunil Jacob Jose)**

This application having been heard on 12.07.2019 the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. Ashish Kalia, Judicial Member –**

The applicants are seeking Fixed Medical Allowance which was

denied to them. Feeling aggrieved by this, the applicants have made representations which is at Annexures A3 and A4 to the Senior Divisional Personnel Officer, the respondent No. 2.

2. Hence, this Tribunal is of the view that this matter can be disposed of by directing respondent No. 2 to consider and decide the representations of the applicants within a period of two months from the date of receipt of a copy of this order. Ordered accordingly. In case the grievance of the applicants still subsist, applicants are at liberty to approach this Tribunal, if so advised.

3. The Original Application is disposed of as above. No order as to costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**“SA”**

**Original Application No. 180/00513/2019****APPLICANT'S ANNEXURES**

**Annexure A1** - True copy of Pension Payment Order bearing No. 0604207767 dated 25<sup>th</sup> February, 2010, issued by the 3<sup>rd</sup> respondent to the 1<sup>st</sup> applicant.

**Annexure A2** - True copy of Pension Payment Order bearing No. 0604206295 dated 25.7.2006 issued by the 3<sup>rd</sup> respondent to the 2<sup>nd</sup> applicant.

**Annexure A3** - True copy of representation submitted by the 1<sup>st</sup> applicant dated 4.11.2018 to the 2<sup>nd</sup> and 3<sup>rd</sup> respondents.

**Annexure A4** - True copy of representation submitted by the 2<sup>nd</sup> applicant dated 4.11.2018 to the 2<sup>nd</sup> and 3<sup>rd</sup> respondents.

**Annexure A5** - True copy of the Railway Board order bearing RBE No. 75 of 2017 dated 28.7.2017.

**RESPONDENTS' ANNEXURES**

Nil

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